

Statement

Statement showing Long Distance Public Telephones State-wise as on 15-2-1982.

Sl. No.	Name of Circle	No. of LDPTs.
1	Andhra Pradesh	3061
2	Bihar	1662
3	Gujarat (including Gujarat Dadra & Nagar Haveli, Diu Daman)	536
4	Jammu & Kashmir	166
5	Karnataka	1050
6	Kerala (including Kerala Mahe & Minicoy Lakshadweep Amindive Islands)	203
7	Madhya Pradesh	1135
8	Maharashtra (including Maharashtra & Goa)	688
9	North-Eastern (including Assam, Tripura, Manipur, Meghalaya, Mizoram, Nagaland & Arunachal Pradesh)	433
10	North-Western (including Haryana, Himachal Pradesh, Punjab & Chandigarh)	942
11	Orissa	508
12	Rajasthan	676
13	Tamil Nadu (including TN and Pondicherry)	1654
14	Uttar Pradesh	2827
15	West Bengal (including WB, Sikkim, Andaman & Nicobar Islands)	629
16	Delhi	—

Bombay Gas Company

5975. DR. VASANT KUMAR PANDIT: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Bombay Gas Company Limited at the instance of Government of Maharashtra agreed to convert its 550 Km. Gas pipeline to distribute Natural Gas and methane rich gas for textile mills;

(b) if so, what progress has so far been made on the proposal, the decision thereon and the details thereof;

(c) whether Government are aware that the Bombay Gas Company at present contributes to air pollution substantially being based in central area; and

(d) whether Government are thinking to nationalise the Bombay Gas Company for distributing natural gas from Bombay High and other gas resources?

THE MINISTER OF PETROLEUM,
CHEMICALS AND FERTILIZERS

(SHRI P. SHIV SHANKAR): (a) to (d). The Working Group set up in 1977 for studying the utilisation of offshore gas in Maharashtra had *inter-alia* recommended that the Government of Maharashtra should study the various issues connected with the proposal for the supply of offshore gas through a net work of pipe lines to domestic consumers as well as the 45 textile mills listed in the Group's report including the question of textile mills using a mixture of LSHS and fuel oil instead of gas for the purpose of reducing the level of pollution. The Maharashtra Government accordingly appointed a Study Group in September 1978 to undertake the required study. The final report of the Study Group has not yet been received by the Central Government and further action in the matter will be taken on receipt of the report.

Bombay (including New Bombay)	1,53,741
Madras	20,583
Calcutta	26,461
Delhi	86,973
Ahmedabad	20,644

(c) The extent of clearance to wait- 1982 and 1983 and existing spare capacity list will depend on the new exchange capacity. change capacity to be added during 1982 and 1983.

Statement

Annexure

NEW TELEPHONE EXCHANGES TAX/TELEX PROPOSED TO BE OPENED DURING 1982

Name of City	New No. of Telephone Exchanges	New Number of Trunk Automatic Exchanges	New No. of Telex Exchanges
1	2	3	4
Bombay (including New Bombay)	4	..	24
Madras

New Telephone, Trunk Automatic and Telex Exchanges in certain big Cities

5976. DR. VASANT KUMAR PANDIT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) how many new (i) Telephone Exchanges, (ii) Trunk Automatic Exchanges, (iii) Telex Exchanges would be commissioned during 1982, and 1983 in the cities of Bombay (including New Bombay), Madras, Calcutta, Delhi and Ahmedabad;

(b) what is the total waiting list of subscribers in all the exchanges in the city of Bombay (including New Bombay), Madras, Calcutta, Delhi and Ahmedabad; and

(c) how much of the above would be cleared during the years 1982 and 1983?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Information is given in the Statement.

(b) The waiting list as on 28-2-82 is as follows: